

Office Notice, Office
Memorandum, of coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

1. Copy of application for
Serving Respondents not filed.

Per Tribunal
Fixed for AH on 19/7/93
at Nagpur. Issue
Notice to applicant

Notice issued to
applicant on
dtd. 4/5/93.

2/4/93

Notice dtd. 4.5.93
served on Applicant
on dtd. Nil

B

for 30/4/93
By Registrar

O.A.3. '93 Dated: 20.7.1993.

Heard Mr. M. W. Harsulkar
for the applicant.

The applicant is
allowed to withdraw the
Original Application.

The application is
accordingly disposed of
as withdrawn.

(M. Y. PRIOLKAR)
MEMBER (A)

(M. S. DESHPANDE)
VICE-CHAIRMAN

B.

Order/Judgement despatched
to Applicant/Respondent (s)
on 25/8/93

27/8-